Suppl- 1 List Sr. No. 5

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 28/2020

Mohd. Iqbal Bhat and others

...Applicant(s)

Through: - Mr. O.P Thakur, Advocate with Mr. R.K.S.Thakur, Advocate.

v/s

Union Territory of J&K

...Non-applicant(s)

Through: - Mr. Jamrodh Singh, GA

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the non-applicant shall file objections with an advance copy to learned counsel for the applicants.

THINU & KASHNIF

List on 03.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 19.05.2020 Pawan Chopra